

Lok Sabha) which are under consideration of the Government. The reply of the Government to these Reports will be placed before the Committee as soon as finalised.

#### **Boeing Flight from Delhi to Poona**

1525. SHRI V. N. GADGIL: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Maratha Chamber of Commerce has urged that there should be a regular daily Boeing flight from Delhi to Poona either as part of the Delhi/Bombay/Belgaum flight or independently thereof; and

(b) if so, whether Government propose to introduce such a flight?

THE MINISTER OF TOURISM & CIVIL AVIATION AND LABOUR (SHRI J. B. PATNAIK): (a) Yes, Sir.

(b) The present traffic demand on the Delhi/Pune/Delhi route does not warrant operation of a direct air service. However, connection for Delhi/Pune passengers is available via Bombay on the same day.

#### **Deposits in Nationalised Banks**

1526. PROF. MADHU DANDA-VATE: Will the Minister of FINANCE be pleased to state:

(a) what are the total deposits in the nationalised banks;

(b) what percentage of these deposits come from the agriculturists; and

(c) what is the percentage of loans given to the agriculturists?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): (a) The total deposits of the public sector banks as on the last Friday of December 1979 amounted to Rs. 25977 crores.

(b) & (c). The present statistical reporting system does not provide information regarding source of deposits, sector-wise. The total cultural advances of the public sector banks (direct and indirect) outstanding as of June 1979, amounted to Rs. 2245 crores accounting for 14.1 per cent of their total credit.

#### **Difference of Bank charges between State Bank of India and Bank of India**

1527. SHRI G. M. BANATWALLA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the bank charges for telegraphic transfers, mail transfers, demand drafts, etc. differ widely between the State Bank of India and Bank of India despite both being, nationalised banks; and

(b) if so, whether the excess charged through higher rates by either Bank is to be refunded?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): (a) & (b). There is no uniformity in bank charges for various services, such as telegraphic transfers, mail transfers, demand drafts, etc. among different banks as these are determined by them taking into account their staff and other operational costs, postal and telegram charges etc. These charges also vary among different branches of the same bank, as Managers have, to some extent, discretion to reduce the charges depending upon the volume of business emanating from the parties. On the basis of the recommendations made by the Working Group appointed by the Reserve Bank of India on productivity, efficiency and profitability in banks, the Reserve Bank of India have also held that pricing of services cannot be rigid and may have to vary depending upon several factors. Since such charges are not fixed at a common uniform level for different banks, the question of refund of